

Sl. No.	Name of the Director	Pay Scale	Term & Duration
7.	Shri Arun Sharma, CCA (Steel & Mines)		7.12.95 —do—
8.	Shri S.N. Malik, Chairman-cum-Managing Director, MMTC Ltd.		13.9.93 —do—

(b) to (d) Appointments to the post of functional Director in Public Sector Enterprises under the administrative control of various Ministries/Department are made with the approval of the Appointment Committee of the Cabinet (ACC) in accordance with the provisions contained in Government of India (Transaction of Business) Rules, 1961, as amended from time to time. Public Enterprises Selection Board (PESB) is entrusted with the responsibility of selecting officers for the Board Level appointments in the Public Sector Enterprises. Accordingly, to fill up the post of Director (Technical) in National Mineral Development Corporation Limited (NMDC), PESB, after interview of the eligible candidates, recommended a panel of three candidates to Ministry of Steel. The PESB's recommendations for the appointment have been processed further for obtaining the approval of ACC.

Pre-examination Coaching for Minority Students

3452. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of WELFARE be pleased to state:

(a) whether there is any proposal to start pre-examination coaching to prepare students belonging to minorities to compete with others for Civil Services, States Services, Engineering, Medicine examinations;

(b) if so, the details thereof; and

(c) if not whether Government propose to do so and when?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) and (b) The pre-examination coaching for weaker sections based on economic criteria is being implemented since 1992-93 for the target group consisting of other backward classes and minorities whose family income does not exceed Rs. 24,000/- per annum. This scheme is implemented through the reputed coaching institutions recommended by the concerned States/UT Govts. with 100% assistance by the Central Govt. The basic objective of the scheme is to train up candidates belonging to the target group to compete effectively on equal terms with other candidates in the tests leading to recruitment to various posts and admission in professional courses. An amount of Rs. 10 Crores has been earmarked under the VIII Five Year Plan. The budget provision for the year 1996-97 is Rs. 2 crores. A similar scheme is also being implemented by University Grants Commission through universities and colleges in the country.

(c) Does not arise.

MOU signed by STC

3453. DR. GOPALRAO VITHAL-RAO PATIL : Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the STC signed a MOU on 11th June, 1993 with a private party against whom there was a business ban; and

(b) whether the Newsprint Division through Calcutta branch of STC dealt